

ITEM NO.101

COURT NO.12

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11128/2016

C.I.T., DELHI

Appellant(s)

VERSUS

BHARTI HEXACOM LTD.

Respondent(s)

([PART-HEARD BY : HON'BLE B.V. NAGARATHNA AND HON'BLE UJJAL
BHUYAN, JJ.] [AS ITEM NO. 101] [GROUP MATTER]
IA No. 103440/2020 - APPLICATION FOR TAGGING/DETAGGING
IA No. 110236/2020 - EARLY HEARING APPLICATION)

WITH

C.A. No. 4902/2022 (III)
(FOR ADMISSION and I.R.)

C.A. No. 162/2018 (XIV-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

C.A. No. 159/2021 (III)

C.A. No. 4839/2017 (III)

C.A. No. 153/2021 (XIV-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
47279/2017
IA No. 47279/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 6897/2018 (XIV-A)
(FOR ADMISSION and I.R. and IA No.89542/2018-CONDONATION OF DELAY
IN FILING)

Diary No(s). 4178/2019 (IV-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 33118/2019
FOR AMENDMENT IN CAUSE TITLE ON IA 29974/2021
IA No. 29974/2021 - AMENDMENT IN CAUSE TITLE
IA No. 33118/2019 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 24740/2019 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
152380/2019
FOR EXEMPTION FROM FILING THE POWER OF ATTORNEY ON IA 198176/2019
FOR AMENDMENT IN CAUSE TITLE ON IA 198183/2019
IA No. 198183/2019 - AMENDMENT IN CAUSE TITLE
IA No. 152380/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 198176/2019 - EXEMPTION FROM FILING THE POWER OF ATTORNEY)

SLP(C) No. 20863/2019 (XIV)

(FOR EXEMPTION FROM FILING THE POWER OF ATTORNEY ON IA 198172/2019
IA No. 198172/2019 - EXEMPTION FROM FILING THE POWER OF ATTORNEY)

C.A. No. 158/2021 (III)

(FOR ADMISSION and I.R. and IA No.160823/2019-CONDONATION OF DELAY
IN FILING)

C.A. No. 302/2021 (XIV-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
105972/2020

IA No. 105972/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 303/2021 (XIV-A)

(FOR ADMISSION and I.R. and IA No.112465/2020-CONDONATION OF DELAY
IN FILING)

C.A. No. 11149/2016 (III)

C.A. No. 11148/2016 (XIV-A)

(FOR [I/A FOR AMENDMENT OF CAUSE TITLE] ON IA 50659/2017
IA No. 50659/2017 - I/A FOR AMENDMENT OF CAUSE TITLE)

C.A. No. 11130/2016 (XIV-A)

C.A. No. 11131/2016 (XIV-A)

C.A. No. 11134/2016 (XIV-A)

C.A. No. 11132/2016 (XIV-A)

C.A. No. 11136/2016 (XIV-A)

C.A. No. 11133/2016 (XIV-A)

C.A. No. 11135/2016 (XIV-A)

C.A. No. 11137/2016 (XIV-A)

C.A. No. 11140/2016 (XIV-A)

C.A. No. 11141/2016 (XIV-A)

C.A. No. 11139/2016 (XIV-A)

(FOR AMENDMENT OF THE PETITION ON IA 46956/2017
IA No. 46956/2017 - AMENDMENT OF THE PETITION)

C.A. No. 11142/2016 (XIV-A)

C.A. No. 11143/2016 (XIV-A)

C.A. No. 11145/2016 (XIV-A)

C.A. No. 11146/2016 (XIV-A)

C.A. No. 11147/2016 (XIV-A)

C.A. No. 163/2018 (XIV-A)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

C.A. No. 11129/2016 (XIV-A)

Diary No(s). 24728/2023 (IV-A)

(FOR ADMISSION and I.R. and IA No.121784/2023-CONDONATION OF DELAY IN FILING)

Date : 23-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mrs. Anil Katiyar, AOR

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Mr. Mahesh Agarwal,, Adv.
Ms. Sayaree Basu Mallik, Adv.
Mr. Abhinav Gart, Adv.
Mr. Abhinav Garg, Adv.
Mr. Abhinabh Garg, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following

O R D E R

We have heard the learned senior counsel and learned counsel for the respondent.

For reply argument, list the matter on 24.08.2023.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER (NSH)